CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00020/2019

IN

ORIGINAL APPLICATION NO.170/00822/2016 DATED THIS THE 24TH DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

K. Prabhakar, S/o (Late) Kalidas, Aged about 32 years, Working as Safaiwala, O/o The Commandant, Command Hospital, Air Force, Airport Road, Agram Post, Bangalore 560 007 Resident of No. 6, E Street, Jayaraj Nagar, Ulsoor, Bangalore 560 008

....Petitioner

(By Advocate Shri P. Sreedhara)

Vs.

- 1. Shri A.V.M. Deepak Gaur Commandant, Command Hospital, Air Force, Airport Road, Agram Post, Bangalore 560 007
- 2. The Union of India, Represented by its Secretary, Ministry of Defence, South Block, New Delhi 110 001

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

CP.No.170/00020/2019/CAT/BANGALORE

ORDER (ORAL)

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PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri Vishnu Bhat, learned counsel representing the

respondents, stated that pursuant to order dated 17.12.2018 passed by this

Tribunal in OA No. 170/00822/2016 the respondents have issued a detailed

speaking order on 24.11.2020 and, therefore, nothing survives in the

present Contempt Petition. A copy of the order dated 24.11.2020 as

produced by Shri Vishnu Bhat in the Court is ordered to be taken on record.

2. The fact with regard to issuance of order dated 24.11.2020 has not

been disputed by learned counsel for the petitioner.

3. Accordingly, the CP is disposed of having been rendered infructuous.

4. However, the petitioner shall be at liberty to challenge the order dated

24.11.2020 by way of filing a fresh Original Application if he still remains

aggrieved with the same.

5. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/